

**GOVERNMENT OF INDIA  
STATISTICS AND PROGRAMME IMPLEMENTATION  
LOK SABHA**

UNSTARRED QUESTION NO:1959

ANSWERED ON:08.03.2006

INCREASE IN AMOUNT UNDER MPLAD SCHEME

Maadam Shri Vikrambhai Arjanbhai;Rao Shri Sambasiva Rayapati;Vallabbhaneni Shri Balashowry

**Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:**

- (a) whether the Government has any proposal to increase the amount to be allotted to each MP under MPLAD Scheme;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government to involve MPs more in the execution of projects under MPLAD Scheme?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE), MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI G.K. VASAN)

(a)&(b)There is no such proposal.

(c) As per the Constitutional provision, the primary function of the elected representatives particularly the Members of Parliament is legislative. The Executive takes up the implementation, supervision and monitoring of all schemes. The Executive is responsible and accountable to Parliament. However, the Members of Parliament can adequately review the implementation of the developmental schemes through the existing mechanism, systems and procedures.